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f[TH£ MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b) Japan, U. K., France, Denmark, Canada and Sweden have signed Credit Agreements as detailed below during the period January-June, 1972:—

Country		(\$ Millions)	
	Project	Non- Project	Total
Japan (1.2.72)	51.95	48.70	100.65
U.K. 17.3.72)	31.27		31.27
France (20.3.72)	25.00	12.00	37.00
Denmark (24.4.72)		5.70	5.70
Canada (10.6.72)		46.25	46.25
Sweden (14.6.72)	10,60	¥×	10.60
TOTAL	118.82	112.65	231,47

ASSESSMENT OF WEALTH TAX OF TATAS, BIRLAS AND DALMIAS

*194. SHRI BHUPESH GUPTA : SHRI BALACHANDRA MEN ON

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that none of the big businessmen controlling the mono poly houses like Tatas, Birlas and Dalmias are included among the assessees of wealth tax for 1971-72; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SHUSHILA ROHATG1) : (a) No, Sir. It is not a fact that none of the big businessmen controlling large industrial houses like Tatas, Birlas and Dalmias are not assessed to Wealth Tax.

(b) Does not arise.

INDIAN P. O. Ws. KILLED IN PAKISTAN CUSTODY

*195. SHRI CHANDRAMOULI JAGARLAMUDI : SHRI M. K. MOHTA : SHRI LOKANATH MISRA : SHRI K. C. PANDA : SHRI SUNDAR MANI PATEL:

Will the Minister of DEFENCE be pleased to state :

to Questions

(a) whether attention of the Government has been drawn to a report appearing in the 'Organiser' Weekly of 10th June, 1972 to the effect that over one thousand Indian prisoners of war in Pakistan custody have been killed; and

(b) if so, what is Government's information in this regard ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) The author seems to have come to the conclusion on the basis of figures in regard to the armed forces personnel declared missing and the number killed, which have been given from time to time. The total figures are bound to vary because of the manner in which the Defence Services categorise persons as missing. Many personnel are declared missing in the first instance because no positive proof of death in action is forthcoming. There have also been cases where persons believed missing during a conflict have rejoined units or later on were picked up as wounded. Some persons originally reported missing mav subsequently be traced to be in enemy custody as POWs. Similarly, the number of persons killed goes up because (i) some wounded personnel die, (ii) persons formerly declared missing are later found to have been killed and (iii) there have been casualties after the declaration of the cease-fire.

Having regard to the above, the Government are unable to subscribe to the thesis contained in the article.

विमान सेवाझों के स्तर में गिरावट

*196. श्री जगदम्बी प्रसाद यादवः क्या पर्यटन ग्रौर नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को यह विदित है कि देश में विमान सेवा का स्तर गिर गया है और उड़ानों के बार-वार स्थगित किये जाने से गड़बड़ी पैदा होती है और यात्रियों को कठिनाइयों का सामना करना पड़ता है;

'(ख) क्या यह सच है कि विमानों में खान-पान की व्यवस्था दिन प्रति दिन खराब होती जा रही है; और